

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./21/1267/2018
Dated: 01/01/2019

BETWEEN:

Yendety Sanjeeda Rao,
S/o. Late Akkaiah,
Aged about 49 years, Group –B,
Occ: BSNL Employee,
R/o. Flat No.308,
Vishnu Residency,
C Block, Gandhi Nagar,
Hyderabad- 500 080.

..... Applicant

AND

1. Union of India,
Ministry of Communications rep. by its
Secretary, Department of Tele Communications,
415, Sanchar Bhavan,
20- Ashok Road,
New Delhi – 110 001.
2. Chairman and Managing Director,
BSNL, Janpath,
New Delhi – 110 001.
3. Chief General Manager,
I.T. Projects Circle,
BSNL, RTTC Buildings,
Plot No.G-121 &122,
MIDC, Chinchwad,
Pune – 411 019.
4. General Manager, ITPC,
BSNL, Gachibouli, Hyderabad – 500 032.

..... Respondents

Counsel for the Applicant : Mr. P. Ramchander Rao, Advocate

Counsel for the Respondents : Mr. M.C. Jacob, SC for BSNL
Mrs. K. Rajith, Sr.CGSC

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judl. Member
Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member}

Heard Learned counsel for the applicant and Mr. M.C. Jacob, learned Standing Counsel for the Respondents for BSNL and Mrs. K. Rajitha, Sr. Central Government Standing Counsel for the Respondents.

2. The OA is filed seeking a direction to the respondents to furnish the first and second pages of the Service Register and Service Certificate to attend counselling for the Ph.D in Electronics and Communication Engineering. The applicant who is BSNL employee has to obtain permission from the Department to pursue his Ph.D in Electronics and Communication Engineering. However, the OA is filed with the limited prayer to furnish the aforementioned certificate. It is submitted by the learned counsel appearing for the applicant that the counselling is going to be held on 05.01.2019.

3. Having regard to the submissions made on either side, the respondents are directed to furnish the applicant first and second pages of Service Register and Service Certificate to attend the counselling Ph.D in Electronics and Communication Engineering which is going to be held in Sri Venkateswara University on 05.01.2019.

4. It is made clear that, furnishing the aforementioned Certificates does not entitle the applicant to pursue the Ph.D Course without prior permission of the Department. The OA is disposed of at admission stage. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 1st January, 2019
(Dictated in the Open Court)

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